

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 231  
ANSWERED ON 02/02/2026**

**LEGITIMACY OF UNAUTHORIZED COLONIES IN DELHI AND GOVERNMENT  
LAXITY**

**231. SHRI RAMJI LAL SUMAN:**

**Will the Minister of *Housing and Urban Affairs* be pleased to state:**

- (a) the details of unauthorized colonies in Delhi that have been regularized and the colonies that continue to be classified as illegal;
- (b) whether Government proposes to identify the people who mislead hardworking citizens by selling land and facilitating settlements in unauthorized illegal colonies;
- (c) the number of such unauthorized colonies built on Government land that have been demolished in Delhi during the last five years; and
- (d) the number of illegal colonies currently on Government land in Delhi?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) & (d): Under the previous policies, 103 Unauthorised colonies (UCs) were regularized by MCD & DDA upto 1962. Subsequently, another 567 UCs were regularised by MCD & DDA during the period between 1979 and 1993.

Further, 1731 UCs listed in the National Capital Territory of Delhi (Recognition of Property Rights of residents in Unauthorized Colonies) Regulations, 2019 (except the unauthorised colonies falling within the ambit of the exclusions provided under Regulation No. 7) are identified for regularisation subject to fulfilment of Development Control Norms (DCN) notified vide S.O. 1014 (E) dated 08.03.2022.

So far, none of the RWA of UCs have come forward with any proposal in accordance with the DCN notified vide S.O. 1014 (E) dated 08.03.2022 for regularisation/regeneration.

As per the provision of National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Regulations, 2019, no UC has been defined as 'illegal'.

(b): Section 29 of Delhi Development Act, 1957 *inter-alia* provides for punitive action for any activity relating to utilising, selling or otherwise dealing with any land with a view to the setting up of a colony without a lay out plan.

(c): As per the list provided in the National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Regulations, 2019, no UC has been completely demolished in Delhi during the last 5 years.

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